

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal.No. 4/2000

RAM DEO CHOUHAN

Appellant (s)

VERSUS

STATE OF ASSAM

Respondent (s)

( With Office Report regarding payment of fee to A.C.)

Date : 20/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) Mr. Balraj Dewan.,Adv.

For Respondent (s) Mr. Sunil Kr. Jain, Adv.  
Mr. Vijay Hansaria, Adv.  
M/s Jain Hansaria & Co.,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

The fee of Amicus Curiae is fixed at Rs.750/-

.SP1

Hemalatha

(HK Bhatia)  
Court Master